

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) (a) to (l). The information is being collected and will be laid on the Table of the Sabha.

#### Industrial Pollution in Uttar Pradesh

4098. DR. SAKSHIJI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have received complaints regarding industrial pollution in various districts of Uttar Pradesh during 1992-93, 1993-94 and 1994-95;

(b) if so, the details thereof,

(c) the action taken by the Government to check pollution in the State during the above period; and

(d) the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH). (a) and (b). Yes, Sir. The Central Government have received a total of 203 complaints regarding industrial pollution in various districts of Uttar Pradesh during 1992-93, 1993-94 and 1994-95. These complaints concerned pollution caused by various industries including major units such as IFFCO, Phulpur; Indian Maize and Chemical Limited, Bulandshahar; Khaitan Fertilizer, Rampur; HINDALCO, Renukoot; Ganesh Paper Mills, Budaun and Seksaria Sugar Mills, Sitapur.

(c) The steps taken to check industrial pollution include the following :

- (i) Effluent and emission standards have been prescribed
- (ii) Environmental guidelines have been evolved for siting and operation of industries.
- (iii) Industries have been asked to comply with consent requirements of the State Pollution Control Boards
- (iv) Industries have been directed to instal necessary monitoring and pollution control equipment on a time-bound basis and legal action is taken against the defaulting units
- (v) A notification on the ambient air quality standards has been issued.

(d) As a result of various steps taken, a large number of units have installed pollution control equipment and are now complying with the prescribed standards.

#### Assistance to Earthquake Victims

4099. SHRI K.H. MUNIYAPPA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have released any amount towards the relief and rehabilitation of earthquake victims of 1993 in Gulbarga district of Karnataka; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) and (b) Government of India had released an amount of Rs. 20.25 crores as Central share of Calamity Relief Fund (CRF) for 1993-94 to enable the Government of Karnataka undertake relief and rehabilitation measures in areas affected by natural calamities including earthquake. Government of India do not make any district-wise allocation of the CRF

#### Railway Line

4100 SHRI KABINDRA PURKAYASTHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have any proposal for renovation of Badarpur and Lumding railway line including 37 tunnels existing there;

(b) whether the Government had sanctioned any amount in the recent past for the purpose; and

(c) if so, the details thereof and amount utilised till date?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) . (a) to (c). On Lumding-Badarpur section Track, Bridges and Tunnels are being strengthened/ Renewed as required. Bridges and Tunnels have already been strengthened. Renewal of Track is in hand. Details of works sanctioned, their anticipated cost, expenditure up to March, 1995 and allocation during 1995-96 are given below :

Description of Work		Anticipated cost in Rs. lakhs	Expenditure up to March 1995, in Rs. lakhs.	Allocation during 1995-96 in Rs. lakhs
1		2	3	4
1	<b>WORKS IN PROGRESS</b>			
1	<b>Through Rail Renewal</b>			
	(a) Daotuhaja-Bagatar (34 km)	542.57	330.58	200.00
	(b) Lower Haflong-Bandarkhal (35 km)	677.57	400.68	250.00
	(c) Maibong-Wadrendisa (6.9 km.)	570.46	120.00	300.00
2	<b>Patch Sleeper Renewal</b>			
	(a) Wadrendise-Jatinga yard line (4th station) and Lumding-Wadrendisa	332.16	167.43	120.00

1	2	3	4
<b>II. NEW WORKS SANCTIONED DURING 1995-96</b>			
<b>(i) Through Rail Renewal.</b>			
(a) Lumding-Langting (37 kms)	400.75	-	100.00
<b>(ii) Through Sleeper Renewal</b>			
(a) Malbong-Migrondlaa (25.9 kms.)	404.55	-	140.00
(b) Mahur-Bagatar (12 kms.)	239.23	-	50.00
<b>Total</b>	<b>3166.91</b>	<b>1018.69</b>	<b>1160.00</b>

### Fish Culture

4101. SHRI K. PRADHANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have reviewed the performance of different State Governments in the implementation of fresh as well as Brackish water fish culture programmes;

(b) if so, the period for which, review has been made;

(c) the performance of different State Governments during that period;

(d) the opinion expressed by different State Governments in the matter; and

(e) the steps taken by the Government to improve their performance in the field?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) and (b). Yes, Sir. The performance of different State Governments in the implementation of fresh as well as brackish water fish culture programmes sponsored by the Government of India is reviewed periodically on the basis of the progress reports received from the States and in the Zonal Meetings as also in the meeting of Working Group constituted for finalising Annual Plans in the Planning Commission.

(c) A Statement showing the performance of different States assessed during the latest review in respect of various schemes is enclosed.

(d) The States have been generally indicating shortage in adequate trained manpower for dissemination of technology to the farmers, slow flow of credit from the commercial banks particularly for the small scale sector, non-availability of adequate quantum of hatchery produced seed, non-availability of adequate quantity of cheap and acceptable shrimp feed and lacunae in indigenous technology.

(e) The steps taken by the Government to improve the performance include :

- (i) incorporation of new components/changes and revision of assistance, etc. in the ongoing schemes;
- (ii) provision of various financial incentives in the form of subsidies for setting up of hatcheries and provision of other inputs;
- (iii) strengthening of the technical skills of State Fisheries Departments; and
- (iv) development of trained manpower through setting up of demonstration-cum-training centres, imparting of training to shrimp farmers.

### STATEMENT

S.No.	State	Number of FFDAs in operation*	Water area covered by FFDAs up to 1993-94* (area in ha.)	Number of BFDAs in operation**	Water area covered by BFDAs up to 1993-94** (ha.)	Water spread area developed up to December 1994@ Freshwater (area in ha.)	Brackish-water (area in ha.)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	22	13417	6	540	8095	Nil
2.	Arunachal Pradesh	2	115	-	-	-	-
3.	Assam	23	2710	-	-	-	-
4.	Bihar	49	21858	-	-	-	-
5.	Goa	-	-	1	128	-	-
6.	Gujarat	17	30099	3	797	-	-